

Shivnandan Prasad & Sons Vs Income Tax Officer

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: April 2, 2024

Acts Referred: Income Tax Act, 1961 " Section 271(1)(C)

Hon'ble Judges: Dr. B. R. R. Kumar, (AM); Anubhav Sharma, J

Bench: Division Bench

Advocate: Nitish Garg, Javed Akhtar

Final Decision: Allowed

Judgement